

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 4220
TO BE ANSWERED ON 12th DECEMBER, 2016**

Appointment of Teachers under Sarva Shiksha Abhiyan

†4220. SHRI DUSHYANT CHAUTALA:

Will the **Minister of HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that a number of teachers have been appointed under Sarva Shiksha Abhiyan on temporary basis across the country;
- (b) if so, whether the Government has received any representation for regularization of such teachers appointed on adhoc basis under the said Abhiyan; and
- (c) if so, the details thereof and the steps taken/proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c): The recruitment and service conditions of regular and contractual teachers come under the domain of respective State Governments and UT Administration. The Central Government, through the flagship programmes of Sarva Shiksha Abhiyan (SSA) provides financial assistance to State Governments and UTs for additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms of Right of Children to Free and Compulsory Education (RTE) Act, 2009. Accordingly, complaints on the issue are forwarded to the respective State Governments and UT Administrations for appropriate action.

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